



ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.04.2019

NAME OF THE COMPANY: ROC Vs. M/s. Pitambra Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 271/272 of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Krishna Dev Lya	Adv.	Petitioner	
2.	Monica Nanda	PCS	Respondent	

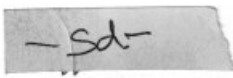
CP NO. 299/ALD/2018

Sh. Krishna Dev, CGSC for the ROC/petitioner and Ms. Monica Nanda, PCS for the respondent are present. Learned CGSC for the ROC seeks time to file rejoinder, however, such request is opposed by the learned PCS for the respondent.

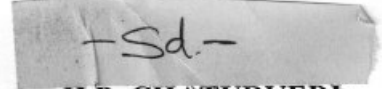
Therefore, in the interest of justice a final opportunity is granted to the Central Govt. through ROC to file rejoinder, if any, by two weeks.

List the matter on 14th May, 2019.

Dated: 15.04.2019



**SAROJ RAJWARE,
MEMBER (T)**



**H.P. CHATURVEDI
MEMBER (J)**